

registered under the Societies Registration Act, 1860. The Executive Council of the Society is responsible for the management and administration of the affairs of the Centre in accordance with its rules and bye-laws for the furtherance of its objectives and it has all the necessary powers. Complaints received in this regard have been referred to the Executive Council of the Centre.

#### **Purchase of Soviet Built AN-32**

1207. SHRI JANARDHANA POOJARY: Will the Minister of DEFENCE be pleased to state:

(a) whether Government proposes to have a second thought regarding purchase of Soviet built transport plane AN-32; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No Sir.

(b) Does not apply.

#### **Criteria for Appointment of State Civil Service Officers to IAS Cadre**

1208. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any criteria has been prescribed for appointing State Civil Service Officers to the Indian Administrative Service Cadre; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). In accordance with the provisions contained in the Indian Administrative Service (Appointment by

Promotion) Regulations, 1955, a State Civil Service Officer can be appointed to the Indian Administrative Service Cadre of the State concerned only if his name is included in the Select List finally approved by the Union Public Service Commission and a proposal is received from the State Government concerned recommending his appointment to the Service against an available vacancy in the promotion quota of the State Cadre. Appointment to the Indian Administrative Service of the officers so recommended will be made in the order in which their names appear in the Select List.

#### **Lady Police in Delhi**

1209. SHRI BHIKU RAM JAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of lady police in Delhi;

(b) whether it is a fact that there is not sufficient lady police to look after the women victims; and

(c) the measures proposed to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The present strength of lady police in Delhi is 171.

(b) and (c). The strength of lady police remains under review and augmentation is done, as and when necessary.

#### **Setting up of ESI Hospitals in Keonjhar District, Orissa**

1210. SHRI HARIHAR SOREN: Will the Minister of LABOUR be pleased to state:

(a) the number of hospitals constructed by his Ministry and at what places in Orissa;

(b) whether a hospital has been opened by his Ministry at Joda of Keonjhar District; and